

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.03.2019

C.P./260/23/2017

O.A./260/71/2014

FO

ITEM NO:43

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

BIBHUTI BHUSAN MOHANTY

-V/S-

MR UMESH SINGH

FOR RESPONDENTS(S) Adv.: Mr. M. B. K. Rao

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by Ld. Counsel for the respondents that the order of this Tribunal has been complied with.</p> <p>Ld. Counsel for the applicant submitted that the respondents are yet to release the substantial benefits which may be released within a period of one month. Accordingly, the C.P is dropped and notices are discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>